

47

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 85/241/HDB/2020
NAME OF THE COMPANY	Agarwal Global steels Ltd
NAME OF THE PETITIONER(S)	Yogesh Kumar Agarwal & 02 others
NAME OF THE RESPONDENT(S)	Agarwal Global steels Ltd & 04 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun K.	Adv.	9867307200	<u>TarunK</u>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for petitioner is present.

Compliance memo is filed. Notice is served on all the respondents.
Information obtained from India Post Website is filed.

Respondents are called absent. None appeared for the respondents.
Respondents are treated as absent. Service is held sufficient.

Hence matter is listed for hearing on 31.03.2020.



MEMBER (T)



MEMBER (J)

Pavani